

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 979/2016

IN THE MATTER OF:

Khanna Traders & Engineering
v.
Super Plastronics Pvt. Ltd.

.....Petitioner

.....Respondent

SECTION : UNDER SECTION 433(e), 434, 439 (1)(b)

Order delivered on 26.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Petitioner(s) : Mr. Vijai Kumar & Mr. Manish Malhotra, Advocates

ORDER

Despite notice issued by Hon'ble Delhi High Court for actual date no one has put in appearance. Let the matter be listed for 04.10.2017.

— Sd —

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

— Sd —

(S.K. MOHAPATRA)
MEMBER TECHNICAL

26.09.2017
VINEET